

In association with IP Foundation

PANEL DISCUSSION ON 'PRE-PACKED INSOLVENCY: AN ALTERNATIVE INSOLVENCY RESOLUTION FRAMEWORK FOR MSMES



Friday, 23rd April, 2021 4.00 PM - 6.00 PM IST



Virtual Platform : Zoom

Chief Guest Mr. Sudhaker Shukla Whole Time Member (Incharge of Research and Regulations Wing), Insolvency and Bankruptcy Board of India

Moderator Mr. Snehal Kamdar CA, IP, Managing Trustee, **IP** Foundation

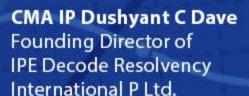


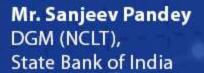
Register here: https://www.imcnet.org/events-1176





Esteemed Panelists Mr. Aashit Shah Partner, J. Sagar Associates (Advocates & Solicitors)















For details, contact: Mr. Prajakt Palladwar 🔯 legal@imcnet.org 🗘 022 – 71226640 / 715 / 629



